

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 1680
ANSWERED ON 10.03.2025**

Allocation and Utilization of Funds for Sports and Physical Education under SSA

1680. Shri G Lakshminarayana:

Will the Minister of EDUCATION be pleased to state:

- (a) the details of funds sanctioned, released, and utilized under the Sports and Physical Education component under Samagra Shiksha Abhiyan (SSA) during the last five years and the current year, State and year-wise;
- (b) the number of Government schools across the country, including Andhra Pradesh that have received grants for sports equipment, categorized by primary, upper primary, secondary, and senior secondary levels, district-wise;
- (c) the measures being taken by the Government to ensure effective utilization and timely distribution of grants to schools and the reasons for the underutilization of funds;
- (d) whether the Government has any plans to increase the funds for sports equipment, if so, the details thereof; and
- (e) the efforts being made by the Government to evaluate the impact of this initiative on promotion of sports and physical education and improving sports infrastructure in schools across the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SHRI JAYANT CHAUDHARY)

- (a): The details of budget approved and utilized under the Sports and Physical Education component under Samagra Shiksha during the last five years and the current year, State and year-wise is at **Annexure-I**.
- (b): The details of state-wise number of Government schools of all categories across the country, including Andhra Pradesh, that have received grants for sports equipment under Samagra Shiksha is at **Annexure-II**.
- (c) to (e): Education is in the concurrent list of the Constitution and majority of the schools are under the domain of respective State and UT Governments. The Centrally Sponsored Scheme of Samagra Shiksha is implemented in partnership with all the States and UTs and financial assistance is provided to all States and UTs for various components.

The Department of School Education and Literacy is implementing Integrated Centrally Sponsored Scheme for School Education- Samagra Shiksha. The scheme has been redesigned and aligned with the recommendations of the National Education Policy, 2020. It aims to ensure

that all children have access to quality education with an equitable and inclusive classroom environment irrespective of region and category. As per norms of the scheme, funds are released based on the annual plans prepared by the States and UTs as per their requirements/ priority including infrastructure development and reflected in their respective Annual Work Plan and Budget (AWP&B) proposals which are then appraised and approved/estimated by the Project Approval Board (PAB) in the Department of School Education & Literacy. The scheme includes the Sports and Physical Education component under which provision for grants for sports equipment for indoor and outdoor games in all government schools has been made. A provision has been made for Government schools for grant for sports equipment at the rate of Rs. 5000 for Primary Schools, Rs. 10,000 for upper primary schools and up to Rs. 25,000 for secondary and senior secondary schools per annum. In addition, as per new norms of the scheme, an additional grant upto Rs. 25000 per school is provided to schools in case at least 2 students of that school win the medal in Khelo India National school games competition. During the year 2024-25, an outlay of Rs. 729.25 Crore has been approved under Sports Grant for Government Schools.

The Scheme also provides annual recurring school composite grant for all Government Schools for the replacement of non-functional school equipment and for incurring other recurring costs such as consumables for play materials, sports equipment, organizing sports events, laboratories, electricity charges, internet, water, teaching aids etc. The amount of grant varies from Rs. 25,000 to Rs. 1,00,000 per annum depending upon the number of students in the school. State and UTs are also advised to set aside a certain amount from the school grant for these activities.

This Department had issued Guidelines for Sports Grant under Samagra Shiksha in December, 2018 which were revised incorporating the recommendation of NEP, 2020 in August, 2023. These guidelines highlighted proper utilization of funds, promotion of sports activities and maintenance of sports infrastructure/playground in schools of sports infrastructure/playground in schools. (https://samagra.education.gov.in/docs/revised_samagra_sports.pdf).

To diagnose outcomes and determine necessary interventions in policies, teaching practices and learning, the Government conducts various assessments based on different parameters. As part of the initiatives undertaken by the Department, students across the country actively participate in sports-related activities in schools. The Department has observed an unprecedented participation of over 8.28 Crore individuals from the school community on the International Day of Yoga, 2024. On the occasion of the 4th anniversary of the National Education Policy (NEP), the Department celebrated 'Shiksha Saptah,' from 22nd July to 28th July, 2024 dedicating 3rd day as Sports Day to promote indigenous games in schools, where 4.48 Crore students and teachers participated nationwide. Additionally, in collaboration with the Department of Sports, this Department is implementing various programs such as Khelo India, Fit India, and Football for Schools (F4S) to engage students in sports activities in schools.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 1680 ANSWERED ON 10.03.2025 ASKED BY SHRI G LAKSHMINARAYANA HON'BLE MEMBER OF PARLIAMENT REGARDING ALLOCATION AND UTILIZATION OF FUNDS FOR SPORTS AND PHYSICAL EDUCATION UNDER SSA

State-wise details of budget approved under the Sports and Physical Education component under Samagra Shiksha during the last five years and the current year:

(Rs. in lakh)

S.No	States/UTs	Budget approved under the Sports and Physical Education component					
		FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23	FY 2023-24	FY 2024-25
1	Andaman And Nicobar Islands	37.05	37.05	37.10	37.10	37.10	37.10
2	Andhra Pradesh	1632.65	3836.00	3863.40	3888.00	3892.95	3739.05
3	Arunachal Pradesh	259.95	248.30	251.75	250.15	248.70	242.30
4	Assam	3704.90	3457.75	3451.75	3446.60	3387.65	3346.40
5	Bihar	6089.80	6106.70	6152.50	6910.25	6915.95	0.00
6	Chandigarh	39.40	49.40	24.95	24.95	25.65	24.90
7	Chhattisgarh	3987.30	3996.95	3997.15	4000.45	4411.93	4005.90
8	Delhi	353.29	353.30	346.35	346.90	350.75	334.30
9	Dnd - Dnh	37.50	37.35	37.55	37.40	36.90	36.90
10	Goa	61.05	39.00	59.70	59.90	0.00	0.00
11	Gujarat	3216.85	3220.45	3202.55	0.00	3073.35	3094.80
12	Haryana	1492.75	1499.60	1505.75	1519.10	1519.15	1478.95
13	Himachal Pradesh	1419.70	1422.05	1423.95	1425.80	1427.75	1454.10
14	Jammu And Kashmir	1980.80	1998.60	1996.90	2074.70	1826.30	1605.59
15	Jharkhand	1544.20	2057.59	1820.99	1950.00	2888.15	2890.75
16	Karnataka	3339.55	999.55	1460.70	4555.80	474.50	2859.00
17	Kerala	527.40	528.30	542.05	402.75	416.65	415.55
18	Ladakh	83.90	50.09	83.55	83.50	83.80	84.15
19	Lakshadweep	4.95	5.50	5.50	4.00	4.40	2.20
20	Madhya Pradesh	9205.90	9274.70	8093.15	8081.65	7685.90	7717.95
21	Maharashtra	4711.15	0.00	4681.40	4682.80	4677.55	729.00
22	Manipur	256.05	261.75	252.30	252.50	253.80	241.25
23	Meghalaya	188.00	519.65	520.70	520.35	521.30	60.50
24	Mizoram	238.15	250.25	236.15	240.90	241.75	241.90
25	Nagaland	203.00	187.20	187.65	185.75	185.85	185.65
26	Odisha	4697.45	4722.35	4634.60	4481.50	4403.90	4398.20
27	Puducherry	49.50	49.25	49.20	49.20	49.35	47.35
28	Punjab	1827.35	1822.65	1811.50	1821.50	1784.05	1836.55
29	Rajasthan	6956.21	5334.42	7143.31	7261.51	7507.55	7870.60
30	Sikkim	158.40	86.55	92.30	88.65	88.65	85.60
31	Tamil Nadu	176.40	3424.25	3452.35	3453.50	3474.55	3472.70
32	Telangana	2945.35	2935.10	2952.25	1711.35	1697.40	2847.00
33	Tripura	206.85	470.70	464.30	471.00	472.45	455.70
34	Uttar Pradesh	10755.95	558.75	9622.35	589.75	9637.95	9529.05
35	Uttarakhand	1462.85	1432.45	1419.70	1415.60	1407.20	1370.65
36	West Bengal	6188.65	6206.80	6342.45	6347.20	6131.85	6183.10
	Grand Total	80040.20	67480.35	82219.80	72672.06	81242.68	72924.69

Source: Prabandh portal (as on 04.03.2025)

State-wise details of utilization under the Sports and Physical Education component under Samagra Shiksha during the last five years and the current year:

(Rs. in lakh)

S.No	States/UTs	Utilization under the Sports and Physical Education component					
		FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23	FY 2023-24	FY 2024-25
1	Andaman And Nicobar Islands	37.05	37.00	35.32	37.10	37.10	37.10
2	Andhra Pradesh	190.50	0.00	0.00	832.66	2689.51	1638.89
3	Arunachal Pradesh	259.95	177.55	251.75	250.15	248.70	0.00
4	Assam	3445.43	3446.20	3286.78	3337.04	3387.65	3145.16
5	Bihar	1436.63	0.66	562.32	2768.87	4605.95	0.00
6	Chandigarh	39.40	49.15	24.95	24.80	25.40	14.94
7	Chhattisgarh	114.13	1154.25	3997.15	4000.45	4411.93	0.00
8	Delhi	115.45	16.73	325.53	324.02	350.75	22.43
9	Dnd - Dnh	36.84	25.73	37.15	37.35	36.90	0.00
10	Goa	0.00	39.00	0.00	12.09	0.00	0.00
11	Gujarat	2167.09	0.00	3053.11	0.00	3073.35	61.00
12	Haryana	0.00	1499.60	1505.75	1337.28	1519.15	0.00
13	Himachal Pradesh	1419.70	1402.88	1423.95	1425.80	1427.75	882.66
14	Jammu And Kashmir	1781.35	1998.60	1996.90	1821.50	1826.30	0.00
15	Jharkhand	84.00	0.00	909.61	1910.50	2888.15	114.42
16	Karnataka	0.90	530.06	49.77	0.00	474.50	30.70
17	Kerala	0.00	239.55	327.32	241.65	208.35	0.00
18	Ladakh	0.00	0.00	0.00	83.50	83.80	16.20
19	Lakshadweep	4.95	5.50	5.50	4.00	4.40	0.50
20	Madhya Pradesh	7903.45	8432.50	3386.43	178.52	0.00	2731.95
21	Maharashtra	0.00	0.00	0.00	14.96	386.15	0.00
22	Manipur	146.24	261.75	252.30	252.49	253.80	95.36
23	Meghalaya	0.00	149.89	0.00	0.00	299.50	7.50
24	Mizoram	236.15	250.25	236.15	240.90	0.00	8.60
25	Nagaland	203.00	10.00	28.32	181.99	72.75	6.96
26	Odisha	4695.95	4423.14	4056.99	3839.35	3757.04	1974.14
27	Puducherry	49.20	49.25	49.20	49.20	49.35	47.35
28	Punjab	1773.37	1822.65	1811.45	1821.50	1784.05	968.97
29	Rajasthan	2429.81	5160.70	7108.62	7118.32	7409.04	0.00
30	Sikkim	158.40	86.55	92.30	88.65	88.65	42.38
31	Tamil Nadu	176.40	3422.25	3276.40	3364.95	3474.55	29.90
32	Telangana	725.70	0.00	0.00	1651.85	1670.34	2456.25
33	Tripura	206.85	470.70	464.30	471.00	472.45	455.70
34	Uttar Pradesh	9963.47	537.02	9036.97	588.50	9637.95	1132.40
35	Uttarakhand	1386.33	1328.32	754.42	1074.32	1407.20	7406.06
36	West Bengal	0.00	0.00	6342.45	6322.80	6131.85	0.00
	Grand Total	41187.68	37027.43	54689.16	45708.06	64194.31	23327.49

Source: Prabandh portal (as on 04.03.2025)

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 1680 ANSWERED ON 10.03.2025 ASKED BY SHRI G LAKSHMINARAYANA HON'BLE MEMBER OF PARLIAMENT REGARDING ALLOCATION AND UTILIZATION OF FUNDS FOR SPORTS AND PHYSICAL EDUCATION UNDER SSA

The details of state-wise number of Government schools of all categories across the country, including Andhra Pradesh, that have received grants for sports equipment under Samagra Shiksha:

States/UTs	FY 2022-23	FY 2023-24
Andaman And Nicobar Islands	329	329
Andhra Pradesh	10616	45000
Arunachal Pradesh	2848	2821
Assam	42119	44537
Bihar	33128	75415
Chandigarh	111	113
Chhattisgarh	48292	48469
Delhi	2634	2714
Dnd - Dnh	396	377
Goa	87	0
Gujarat	0	34154
Haryana	6796	14465
Himachal Pradesh	15328	15328
Jammu And Kashmir	22226	22315
Jharkhand	15052	35438
Karnataka	0	1898
Kerala	4602	2369
Ladakh	807	818
Lakshadweep	36	35
Madhya Pradesh	72817	9217
Maharashtra	0	258
Manipur	2831	2816
Meghalaya	0	5534
Mizoram	2558	2209
Nagaland	1919	291
Odisha	38051	33858
Puducherry	412	412
Punjab	19135	18898
Rajasthan	68127	67360
Sikkim	766	766
Tamil Nadu	36073	37484
Telangana	25291	26135
Tripura	4248	4246
Uttar Pradesh	2354	136698
Uttarakhand	12840	16317
West Bengal	5674	81495
Total	498503	790589

Source: Prabandh portal (as on 04.03.2025)

The figure 'zero' in the tables (Annexure-I & II) indicates that either States/UTs have not proposed/utilized or was/were not available during the reporting period due to non-completion of financial year or any administrative/technical issues.
